GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1755 ANSWERED ON:16.08.2013 SPECIAL STATUS TO CHOTANAGPURI COMMUNITY Ray Shri Bishnu Pada

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether a proposal for grant of special status of Chotanagpuri (Ranchi) community residents in Andaman and Nicobar Islands seeking reservation in jobs (Group C&D) and technical/non-technical education, made by the A&N Administration has been pending with the Government since January, 2012;
- (b) if so, the present status of the proposal; and
- (c) the reasons for delay and the time by which it is likely to be finalized?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT. RANEE NARAH)

(a) to (c): The matter regarding recognition of migrant Ranchi Community as Scheduled Tribe in relation to the A&N Island is subjudice in the Hon'ble Supreme Court of India, as informed by the Ministry of Home Affairs.